

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.203/00004/2021
(in O.A. No.203/528/2020)

Jabalpur, this Friday, the 26th day of March, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Brahmanand Nirmalkar
S/o Late Siyaram Nirmalkar
Aged about 54 years,
Ex.GDS Branch
Post Messenger & Acting Branch
Post Master Kosmi
(Chhura) Post Office
Raipur 492001

-Petitioner

(By Advocate –**Shri B.P. Rao**)

V e r s u s

Shri H.C. Agrawal,
Working as Chief Post
Master General
Chhattisgarh Circle,
CPMG Office
Malviya Road,
Raipur 492001 (C.G.)

- Respondents

(By Advocate –**Shri Vivek Verma**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Compliance report has been filed by the respondents.

2. Learned counsel for the petitioner submits that the order passed by this Tribunal has been duly complied with.
3. In view of the above, this Contempt Petition is dismissed as having become infructuous. Notices are discharged.



(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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